

ITEM NO.808

COURT NO.5

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

WRIT PETITION (CIVIL) Diary No(s). 14488/2022

CPI (M) DELHI STATE COMMITTEE

Petitioner(s)

VERSUS

SOUTH DELHI MUNICIPAL CORPORATION & ORS.

Respondent(s)

WITH

WRIT PETITION (CIVIL) Diary No(s). 14489/2022

Date : 09-05-2022 These petitions were mentioned today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Mr. P.V. Surendranath, Sr. Adv.
 Mr. Subhash Chandran K.R., Adv.
 Mr. Biju P. Raman, AOR
 Ms. Yogamaya M.G., Adv.
 Mr. Sawan Shukla, Adv.

For Respondent(s) Mr. Tushar Mehta, Ld. SG
Delhi Police Mr. Rajat Nair, Adv.
 Mr. G.S. Makker, AOR

SDMC Mr. Tushar Mehta, Ld. SG
 Mr. Sanjiv Sen, Sr. Adv.
 Mr. Praveen Swarup, AOR

UPON being mentioned the Court made the following
O R D E R

Taken on board.

After arguing for some time, learned senior
counsel appearing for the petitioners, seeks

permission to withdraw these writ petitions with liberty to approach the High Court.

Permission granted.

Writ petitions are, accordingly, dismissed as withdrawn, with the aforesaid liberty.

(Geeta Ahuja)
Court Master

(Anand Prakash)
Assistant Registrar